



CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF
AURUM SOFT SYSTEMS LIMITED
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CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT PUBLISHED ON JANUARY 20, 2017 FOR THE ATTENTION OF PUBLIC SHAREHOLDERS OF THE EQUITY SHARES OF THE COMPANY

This Corrigendum (the "Corrigendum") to the Detailed Public Statement published on January 20, 2017 in connection with Open Offer for Acquisition of 1,69,26,000 (One crore sixty nine lakhs twenty six thousand) Equity Shares from public shareholders of Aurum Soft Systems Limited (the "Target") by Mr. Amarjit Singh Kalra ("Acquirer") pursuant to and in compliance with, amongst others, Regulation 3(1) and 4 read with Regulation 13(4), and other applicable regulations of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, including amendments thereto ("SEBI Takeover Regulations"). The corrigendum is being issued pursuant to changes/amendments advised by SEBI to the Manager to the Offer vide their letter no. SEBI/HO/CFD/DCR/6026/12017 dated March 20, 2017 and should be read in conjunction with the Detailed Public Statement which was published in Business Standard (English & Hindi Editions), Navshakti – Marathi (Mumbai Edition) and Dinashuryaan- Tamil (Chennai Edition) on January 20, 2017. The capitalized terms and abbreviations used in this corrigendum have the same meaning as ascribed to them in the Public Announcement, unless otherwise specified.

SCHEDULE OF ACTIVITIES OF THE OFFER

ACTIVITY	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Public Announcement	January 13, 2017	Friday	January 13, 2017	Friday
Detailed Public Statement	January 20, 2017	Friday	January 20, 2017	Friday
Last date for a competing Offer	February 13, 2017	Monday	February 13, 2017	Monday
Identified Date*	February 21, 2017	Tuesday	March 23, 2017	Thursday
Last date by which Letter of Offer will be dispatched to the Shareholders	March 2, 2017	Thursday	March 31, 2017	Friday
Last date for upward revision in Offer Price	March 2, 2017	Thursday	April 05, 2017	Wednesday
Last date by which the recommendation of the committee of independent directors of the Target Company will be published.	March 3, 2017	Friday	April 05, 2017	Wednesday
Issue of advertisement announcing the Schedule of Open Offer and status of requisite statutory approvals	March 7, 2017	Tuesday	April 07, 2017	Friday
Date of commencement of Tendering Period	March 8, 2017	Wednesday	April 10, 2017	Monday
Date of closure of Tendering Period	March 22, 2017	Wednesday	April 24, 2017	Monday
Last date of communication of acceptance / rejection and payment of consideration for accepted tenders / return unaccepted Shares	April 7, 2017	Friday	May 09, 2017	Tuesday

* Identified Date is only for the purpose of determining the names of the Shareholders of the Target to whom the Letter of Offer would be sent.

The Acquirer accept the full responsibility for the information contained in this Advertisement and also accepts responsibility for the obligations of the Acquirer prescribed under SEBI (SAST) Regulations. All other information and terms of the Open Offer as disclosed in the Detailed Public Statement remain unchanged. This Corrigendum will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the Acquirer by Manager to the Offer

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Contact Person: Anchal Lohia



Place: New Delhi
Date: March 24, 2017